

sions) of the Annual Report of the Permanent Indus Commission for the year ended the 31st March, 1972). [Placed in Library see No. TL-3178/72]

13.09 hrs

Supreme Court (Enlargement of Criminal Appellate Jurisdiction) Amendment Bill

SECRETARY : I beg to lay on the Table of the House the Supreme Court Enlargement of Criminal Appellate Jurisdiction) Amendment Bill, 1972 as passed by Rajya Sabha on the 3rd June, 1972.

ASSENT TO BILLS

SECRETARY : I beg to lay on the Table nine Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 31st May, 1972 :—

- (1) The Departmental Inquiries (Enforcement of Attendance of Witnesses and Production of Documents) Bill, 1972.
- (2) The Drugs and Cosmetics (Amendment) Bill, 1972.
- (3) The Architects Bill, 1972.
- (4) The Maternity Benefit (Amendment) Bill, 1972.
- (5) The Cantonments (Extension of Rent Control Laws) Amendment Bill, 1972.
- (6) The Secunderabad and Aurangabad Cantonments House Rent Control Law (Repeal) Bill, 1972.
- (7) The Prevention of Food Adulteration (Extension to Kohima and Mokokchung Districts) Bill, 1972.
- (8) The Taxation Laws (Extension to Jammu and Kashmir, Bill, 1972.
- (9) The Hire-purchase Bill, 1972.

I also lay on the Table copies duly authenticated by the Secretary of Rajya Sabha, of the following ten Bills passed by the Houses of Parliament during the

last session and assented to since a report was last made to the House on the 31st May, 1972 : —

- (1) The General Insurance (Emergency Provisions) Amendment Bill, 1972.
- (2) The National Service Bill, 1972.
- (3) The Constitution (Twenty-ninth Amendment) Bill, 1972.
- (4) The Salaries and Allowances of Member of Parliament (Amendment) bill 1972.
- (5) The Delhi Lands (restrictions on Transfer) Bill 1972.
- (6) The Criminal Law (Amendment) Bill, 1972.
- (7) The Industrial Disputes (Amendment) Bill, 1972.
- (8) The University Grants Commission (Amendment) Bill 1972.
- (9) The Aligarh Muslim University (Amendment) Bill, 1972.
- (10) The Delhi Co-operative Societies Bill, 1972.

13.10 hrs

RESIGNATION OF MEMBER

(Shri S.M. Krishna)

MR. SPEAKER : I have to inform the House that Shri S.M. Krishna, an elected Member of Lok Sabha from Mandya Constituency of Mysore, has resigned his seat in Lok Sabha with effect from the 23rd June, 1972.

GENERAL INSURANCE BUSINESS (NATIONALISATION) BILL

EXTENSION OF TIME FOR PRESENTATION OF REPORT OF JOINT COMMITTEE

SHRI DARBARA SINGH (Hosiharpur):
Sir, I beg to move :

"That this House do extend upto the 21st August, 1972 the time appointed for the presentation of the Report of the joint Committee on the Bill to provide for the acquisition and transfer of shares